

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2421-2431/2021

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

M/S MAWANA SUGARS LIMITED & ANR.

Respondent(s)

IA No. 108037/2019 - EXEMPTION FROM FILING O.T.
IA No. 107128/2019 - EXEMPTION FROM FILING O.T.
IA No. 103459/2019 - EXEMPTION FROM FILING O.T.
IA No. 100352/2019 - EXEMPTION FROM FILING O.T.
IA No. 68212/2019 - EXEMPTION FROM FILING O.T.
IA No. 107981/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 68214/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

C.A. No. 2443-2453/2021 (III-A)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
85080/2019

FOR EXEMPTION FROM FILING O.T. ON IA 85081/2019

FOR APPLICATION FOR SUBSTITUTION ON IA 114503/2023

FOR EXEMPTION FROM FILING O.T. ON IA 114504/2023

FOR EXEMPTION FROM FILING O.T. ON IA 130587/2023

IA No. 85081/2019 - EXEMPTION FROM FILING O.T.

IA No. 85080/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

C.A. No. 2454-2464/2021 (III-A)

FOR EXEMPTION FROM FILING O.T. ON IA 85118/2019

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
85119/2019

FOR APPLICATION FOR SUBSTITUTION ON IA 114537/2023

FOR EXEMPTION FROM FILING O.T. ON IA 114539/2023

FOR EXEMPTION FROM FILING O.T. ON IA 127806/2023

IA No. 85118/2019 - EXEMPTION FROM FILING O.T.

IA No. 85119/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

C.A. No. 2432-2442/2021 (III-A)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
86461/2019

FOR EXEMPTION FROM FILING O.T. ON IA 86462/2019

FOR APPLICATION FOR SUBSTITUTION ON IA 136608/2019

IA No. 86462/2019 - EXEMPTION FROM FILING O.T.

IA No. 86461/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

contd..

W.P.(C) No. 979/2019 (X)

FOR EXEMPTION FROM FILING O.T. ON IA 113361/2019
IA No. 113361/2019 - EXEMPTION FROM FILING O.T.

W.P.(C) No. 962/2019 (X)

FOR STAY APPLICATION ON IA 111047/2019
FOR APPLICATION FOR PERMISSION ON IA 129057/2020
IA No. 129057/2020 - APPLICATION FOR PERMISSION
IA No. 111047/2019 - STAY APPLICATION

W.P.(C) No. 1051/2019 (X)

W.P.(C) No. 1036/2019 (X)

IA No. 122024/2019 - EX-PARTE STAY

Date : 20-03-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) : Mr. P.K. Bhalla, Adv.
Mr. Praveen Kumar, AOR
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Mr. Aankur Kashyap, Adv.
Mr. Devansh Shekhar, Adv.
Ms. Subasri Jaganathan, Adv.

Mr. Prasenjit Keswani, Sr. Adv.
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Mrs. V. D. Khanna, AOR
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Mr. Shyam Divan, Sr. Adv.
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For Respondent(s) :Mr. Krishnan Venugopal, Sr. Adv.
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Mr. Sajid Mohamed, Adv.
Mr. Sanjeev Kumar Singh, Adv.
Mr. Dhiraj, Adv.
Mr. Ashutosh Dubey, Adv.
Mrs. Anshu Vachher, Adv.
Ms. Abhiti Vachher, Adv.

contd..

Mr. Akshat Vachher, Adv.
Mrs. P Ratnamala, Adv.
Ms. Nandni Sharma, Adv.
Mr. Ankur Kashyap, Adv.
Mr. Bhishm Prartap Singh, Adv.
Mr. Jasvinder Choudhary, Adv.

Mr. Abhinav S Aggarwal, Sr. Panel Counsel, Adv.
Mr. Samar Vijay Singh, AOR
Ms. Sabarni Som, Adv.
Mr. Aman Dev K, Adv.
Mr. Fateh Singh, Adv.

UPON hearing the counsel the Court made the following

O R D E R

On the request made by learned senior counsel for the
appellant (s), list on 03.04.2025.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)